having a bearing on national security and take necessary measures to safeguard it.

Talks with China on DF-31 Missile

2493. SHRI NAWAL KISHORE RAI:

SHRI GUMAN MAL LODHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether the Government have directly held any talks with China in regard to its successful firing test of DF-31 milliles which is having a strike range of about 8000 kms; and
- (b) if so, when and the reaction of China in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) and (b) It has been reported that China tested the Dong Feng-31 (DF-31) ICBM which has a strike range of 8000 kms. The launch has not been confirmed officially.

Government have made known to the Chinese side some of our security concerns. Our views on disarmament and vertical proliferation of nuclear weapons, including those in our neighbourhood, have also been made known. However, there has been no discussion, so far, on DF-31 ICBM.

Shortage of Paraxylene

- 2494. SHRI LAKSHMAN SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether there is any worldwide shortage of Paraxylene, a raw material of DMT/PTA production;
- (b) the curren prices at which Paraxylene is being imported by Indian DMT and PTA producers;
- (c) whether there is a severe shortfall in availability of Paraxylene in India and if so, the details thereof;
- (d) whether any Indian Company is exporting Paraxylene; and
- (e) if so, the reasons for permitting such exports from India in the face of severe shortage in India?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) To the extent information is available paraxylene as a raw material for the manufacture of DMT/PTA is in short supply globally.

(b) The prices at which Paraxylene has been recently imported range between US \$ 1550/MT to US \$ 1745/MT o.f.f.

- (c) Yes, Sir. There is shortfall in the availability of Paraxylene in India. In the year 1994-95, the shortfall was to the extent fo about 20%. During the current year the shortall is expected to be higher.
- (d) Yes, Sir. Recently, a small quantity of Paraxylene was exported by Indian Petrochemicals Corporation Ltd.
- (e) As per the current Import-Export Policy, there is no restriction on imports as well as exports of paraxylene.

[Translation]

Coastal Navigation

2495. SHRI ARJUN SINGH YADAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the share of coastal transport is very less despite benefits of coastal navigation and the availability of means of international transport in the country;
 - (b) if so, the reasons therefor; and
- (c) the efforts made by the Government so far to make maximum use of the coastal navigation in transport?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTER): (a) and (b) There has been a steady increase in the growth of Coastal Shipping and from 1.1.1985 to 30.6.1995, 120 vesssels were added to the Coastal Shipping tonnage with a net tonnage of 3,30,666 GRT. The tonnage position as on 1.7.1995 is 280 vessels with 6,86,202 GRT. However, the main problems being faced by Coastal Shipping Industry are: i) inadequate berthing facilities at minor ports, ii) enormous documentation involved in Port clearance, iii) absence of exemption from custom duty for import of spare parts for coastal vessels, iv) absence of concession in bunker costs as available to foreign going ships, v) competition offered particularly by Railways which enjoys an implicit subsidy on certain commodities, etc.

- (c) Government have relaxed age norms for acquisition of second hand coastal vessels and Section 412 of the Merchant Shipping Act has been deleted giving freedom to Coastal vessels to fix freight rates.
- Procedures involved in the acquisition of vessels have also been relaxed.

Assistance to Construct Houses of EWS/LIG in Gujarat

2496. SHRI RATILAL VARMA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) the number of EWS (Economically Weaker Section)/LIG houses constructed in Gujarat State, districtwise during 1994-95 and 1995-96 till date;
- (b) the agencies entrusted with the implementation of these schemes under 20-point programme; and

81

(c) the assistance given by the Union Government both as grants and loans for this purpose during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) The total number of houses constructed for EWS (Economically Weaker Section) and LIG (Low Income Group) under 20-point programme during 1994-95 & 1995-96 (upto April,95) in Gujarat are as follows:

EWS - 4467 units LIG - 2300 units

(b) and (c) Housing being a State subject, all the schemes are being implemented by the State Governments/UTs according to their needs and priorities. The HUDCO provides loans for construction of EWS and LIG houses under the composite Housing Scheme. During 1994-95, and amount of Rs. 37.17 crores and during 1995-96 (upto 31.7.95) an amount of Rs. 4.10 crores has been released by HUDCO.

[Translation]

Out of Turn Allotment of Government Accommodation

2497. SHRI KHELAN RAM JANGDE: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether the number of Government flats allotted on out-of-turn basis is more than the regular allotment during the past few years;
 - (b) if so, the details thereof;
- (c) whether inquiry has been conducted into all the cases of allotment on out-of-turn basis and on personal consideration:
 - (d) if so, the outcome thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) and (b) The number of quarters allotted in turn (regular basis) and on out-of-turn basis during the last 3 years is as below:

<u>Year</u>	<u>In turn</u>	Out-of-turn
1992	4562	2256
1993	3335	2057
1994	3145	2811

- (c) No, Sir.
- (d) Does not arise in view of (c) above
- (e) The out-of-turn allotments have been sanctioned by the competent authority.

[English]

Foreign Fishing Vessels

2498. SHRI SARAT PATTANAYAK: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government propose to set up special tribunal to deal with defaulter foreign fishing vessels;
 - (b) if so, the details thereof:-and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):

- (a) No, Sir.
- (b) Does not arise.
- (c) The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981 is in force to effectively check unauthorised fishing by foreign vessels in the Indian Exclusive Economic Zone.

[Translation]

World Bank Aided National Highways

2499. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of SURFACE TRANSPORT be pleased to state the total length of National Highways in kilometer constructed in the country with the assistance of World Bank during the last year and target fixed for the current year?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): The details of length of National Highways constructed (fourlaning) under World Bank loan assistance are as under:

State	Length constructed during 1994-95	Length targetted to be constructed during 1995-96
Haryana	17.8 km.	25 km. wearing course only
Punjab	10 km.	-
Tamil Nadu	39.2 km.	-

Further works of four-laning of stretches of National Highways in the States of Haryana, Punjab and Orissa have been awarded recently and are in progress. The first sections of these stretches are likely to be completed during 1996-97.

Persons of Indian Origin

2500. DR. P.R. GANGWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the persons of Indian origin are treated as second class citizens in some countries;